

National Company Law Tribunal

Allahabad Bench

C Appeal No.146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

C Appeal No.146/ALD/2018

Sh. Prabodh Kumar Bajpai, Advocate for the appellant, Sh. Shivendra Bahadur, CGSC for ROC, Kanpur is present.

Ld. Counsel appearing on behalf of appellant made a request that some time may be given for filing affidavit of service. Prayer is allowed. Affidavit of service may be filed within seven days.

List the matter on 24th October, 2018.

Dated: 19.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)